	the Corporate D reditors as on 30		SUGAR MANU	FACTURING CC	Annexure-3 DMPANY LIMITED	;	Date of comme	ncement of CIR	P: 23/03/2023;						
										Secured fina	ncial creditors	(other than fin	nancial creditors	belonging to an	y class of creditors (Amount in ₹
Sl.	Name of	Details of cla	im			Details of claim	Details of claim admitted				Amount of	Amount of	Amount of	Details of	Remarks, if any
No.	Creditor	received									any Mutual			Security Held	
			•		1	•	1	1	1	claim	dues, that	admitted	verification		
		Date of	Amount	Amount of	Nature of claim	Amount	Amount	Whether	% of voting		may be set-				
		receipt	claimed	claim admitted		covered by security interest		related party?	share in CoC		off				

1	Sugar	06-04-2023	40,67,61,832	40,67,61,832	Secured Finacial	40,67,61,832	-	No	8.85	-	-		1. Whole of the	NA
	Development		, , ,		Creditor	, , ,							immovable and	
	Fund ("SDF"):												movable Fixed	
	Represented by												Assets, Plant and	
	IFCI Limited.												Machinery,	
													Machinery	
													spares, tools and	
													accessories and	
													other movable	
													both present and	
													future (save and	
													except book	
													debts) whether	
													installed or not	
													and whether now	
													lying, loose or	
												-	stores at Village	
													& PO Havinal,	
													Dist: Bijapur in	
													the State of	
													Karnataka or	
													wherever else.	
													2. Whole of the	
													immovable	
													property as per	
													the mortgage	
													deed attached at	
													PO Havinal,	
													Dist: Bijapur in	
													the State of	
													Karnataka or	

2	The Thane	12-04-2023	60,71,00,000	60 71 00 000	Secured Finacial	60,71,00,000	_	No	13.20					1. Land bearing	NI A
	District Central	12-04-2023	00,71,00,000		Creditor	00,71,00,000	-	NO	13.20	[	-			Survey No.	NA
	C D1-				Cieditoi									222/1A, 222/1B,	
	Co-op. Bank													222/1A, 222/1B,	
	Limited													223/1A, 216/1A,	
														216/1B, 223/2A,	
														216/2, 220/2B,	
														220/2B1,	
														220/2B2,	
														220/2B3, 218/1,	
														218/2, 185/1A,	
														185/1B,	
												-	-	219/1A2,	
														219/1B3,	
														219/1B4, 219/4,	
														227/5	
3	M/s Shri Dutt	13-04-2023	82,32,42,161.0		Secured Finacial	82,08,81,638	-	No	17.91	-	-	23,60,523.0	-	First Charge on	NA
	Biofuels Private				Creditor									Mortgaged Land	
	Limited														

entral ive		Creditor				
ive		Cication				

	<ol> <li>Land bearing</li> </ol>	
5	Survey No.	
2	222/1,223/1A,	
2	216/1A, 216/1B,	
2	223/2A, 216/2,	
2	220/2B,	
2	220/2B1,	
2	220/2B,	
2	220/2B3, 218/1,	
2	218/2, 185/1A,	
	185/1B,	
2	219/1A2,	
2	219/1B3,	
2	219/1B4,	
2	219/2B, 227/2	
L		

5	The Karnataka	17-04-2023	86,72,55,000	86,72,55,000	Secured Finacial	86,72,55,000	=	No	18.86	-	-	-	-	1.	NA
	State Co-				Creditor									Hypothecation	
	operative Apex													of all that plant,	
	Bank Limited													machinery, tools	
														and accessories,	
														already	
														purchased and	
														described in	
														Schedule 'A' or	
														to be purchased	
														hereafter	
														particulars	
														whereof will be	
														furnished later	
														and hereinafter	
														refereed to as	
														'Hypothecated	
														Machinery'	
														which are	
														erected/ to be	
														erected/ kept/ to	
														be kept or in	
														transit for being	
														erected at the	
														premises in the	
														occupation of	
														the borrower	
														situated at	
														survey no.	
														185/1B, 227/5,	
														185/1A, 216/2,	
														220/2B, 219/4,	
	Total		2,76,21,79,993	2,75,98,19,470	=	-		-		-	-	23,60,523	-	-	-